

under Section 324 of the Act. There was one such case in January, 1968.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-357/68*].

(c) Renewal of managing agencies was approved or rejected having regard to the merits of each individual case, in accordance with the criteria laid down in Section 326 of the Companies Act, 1956 and the policy of the Government in regard to the Managing Agency System as announced on 5th September, 1966 by the then Law Minister and on 1st December, 1967 by the Minister of Industrial Development and Company Affairs in the Parliament.

IMPORT OF REFRIGERATORS AND AIR-CONDITIONERS

2981. SHRI ARJUN SINGH BHADORIA : Will the Minister of COMMERCE be pleased to state :

(a) the number of refrigerators and air-conditioners imported since the 15th August, 1947, year-wise and the names of the parties;

(b) the total amount of foreign exchange spent on their imports;

(c) the number of refrigerators and air-conditioners or their components that are likely to be imported during 1967-68 and the names thereof; and

(d) the amount of foreign exchange involved ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). A statement showing imports of domestic refrigerator and Air-Conditioning machinery from 1947-48 to 1967-68 (April-October, 1967) is laid on the Table of the House. [*Placed in Library. See No. LT-358/*]. The names of the parties are given in the "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences" issued by the Chief Controller of Imports & Exports from 1952 onwards, copies of which are available in the Parliament Library. Information prior to 1952 is not available.

(c) and (d). According to the existing policy, import of refrigerators and air-conditioners is banned. Import of parts of refrigerators and air-conditioning machinery other than domestic refrigerators is allowed to established importers on a quota of 10% and the extent of licensing is estimated to be of the order of Rs. 6 lakhs during the current licensing period.

TOKEN STRIKE AT CHITTARANJAN LOCOMOTIVE WORKS

2982. SHRI DEVEN SEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that about 15 persons including the President and Vice-President of the Chittaranjan Locomotive Works Labour Union have been suspended following the peaceful token strike there on the 16th January, 1968;

(b) whether it is also a fact that on the day of strike, armed police forcibly entered the premises, insulted the women and forcibly tried to drag workmen to work; and

(c) the main demands of the strikers and the steps contemplated to meet them ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Only six clerical staff of the office of the Controller of Stores at Calcutta, were placed under suspension, for grave misconduct during the strike period.

(b) Government are aware of no such incidents.

(c) The main demands of the strikers related to recognition of the C.L.W. Labour Union, and certain other service conditions.

Bipartite conciliation proceedings were held by the Assistant Labour Commissioner (Central) Asansol who is the Conciliation Officer in this case but the proceedings ended in a failure.

STOPPAGE OF ASSAM MAIL AT MANIPUR ROAD STATION

2984. SHRI M. MEGHACHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that passengers are experiencing great hardship and in-

convenience due to the stoppage of the Assam Mail at Manipur Road Railway station for only 3 minutes or so, since Manipur is the only busy Railway Centre for the passengers of Manipur and Nagaland; and

(b) if so, the steps Government propose to take to ease the situation ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). No. Prior to 15-1-68, 4Dn. Assam Mail used to stop at Manipur Road for 5 minutes and 3 Up Assam Mail for 3 minutes. With effect from 15-1-68 the stoppage of 3 Up Assam Mail has also been increased to 5 minutes, which is considered adequate.

PAPER MILLS

2984. SHRI M. MEGHACHANDRA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the places where new paper mills are being set up during 1968-69;

(b) whether there is any proposal to set up a paper mill in the Union Territory of Manipur; and

(c) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No new paper mills are likely to be set up during 1968-69.

(b) No, Sir.

(c) Does not arise

SETTING UP OF CEMENT FACTORY IN MANIPUR

2985. SHRI M. MEGHACHANDRA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4654 on the 15th December, 1967 and state :

(a) the progress made in the setting up of a Cement Factory in Manipur;

(b) whether it is a fact that there has been much delay in starting the said factory; and

(c) if so, the reason therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The Government of Manipur have recently proposed to entrust the work of detailed investigations of all aspects of the matter to the National Industrial Development Corporation, who may utilise other agencies also, to make comprehensive recommendations to Government for final decision. This proposal is under consideration.

राजस्थान में खनिज उद्योग

2986. श्री ओंकार लाल बोहरा : क्या इस्पात, खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजस्थान में, खनिज उद्योग के विकास के लिये एक विशेष योजना बनाई है ;

(ख) यदि हां, तो उसका व्यौरा क्या है ; और

(ग) क्या सरकार का विचार राजस्थान में खनिज उद्योग को अपने हाथ में लेने का है ?

इस्पात, खान तथा धातु मंत्री (डा० चन्ना रेड्डी) : (क) और (ख). केन्द्रीय सरकार ने खनिज उद्योग के विकास के लिये राजस्थान में कोई योजना नहीं बनाई है। तथापि राज्य में केन्द्रीय सरकार कम्पनियों ने निम्न योजनाएं हाथ में ली हैं:—

(1) मैसर्स हिन्दुस्तान जिंक लिमिटेड जो कि सीसा-जस्ता अयस्क का सीसा और जस्ता धातुओं में विघायन करने के लिये राजस्थान के ज्वार क्षेत्र में सीसा-जस्ता निक्षेपों का विकास कर रही है। उदयपुर के समीप जस्ता प्रदावक का निर्माण पूर्ण हो चुका है। इसकी प्रतिष्ठापित क्षमता 18,000 टन ता धातु प्रति वर्ष है और इसमें